

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 93/AT/2018

Subject : Application under Section 63 of Electricity Act, 2003 for adoption of Tariff with respect to the Transmission System being established by Fatehgarh- Bhadla Transmission Limited.

Date of hearing : 29.5.2018

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Fatehgarh- Bhadla Transmission Limited (FBTL)

Respondents : Adani Renewable Energy Park Rajasthan Ltd. and Others

Parties present : Shri Bhavesh Kundalia, FBTL
Shri Sanjay Nayak, PFCCL
Shri N.C. Gupta, PFCCL

Record of Proceedings

The representative of the Petitioner submitted that the present petition has been filed under Section 63 of the Electricity Act, 2003 for adoption of transmission charges to establish the transmission system for Fatehgarh- Bhadla Transmission Limited and requested to adopt the transmission charges.

2. After hearing the representative of the Petitioner, the Commission reserved the order in the petition.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**